

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2026

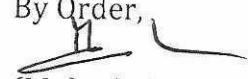
ORDER NO. 07 of 2026

Hon'ble President is pleased to partially modify roster order no. 208 of 2025 from **27.01.2026 to 28.01.2026** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 27.01.2026	Ms. Binu Tamta, Hon'ble Member (Judicial)	Chamber work
On 28.01.2026		Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR) , New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar